

21.12.2010

O.A.188/2008

Hon'ble Justice Shri Alok Kumar Singh, Member (J)
Hon'ble Shri S. P. Singh, Member (A)

List revised. Nobody is responding for the applicant. Shri K.K. Shukla, learned counsel for the respondents is present.

O.A. is dismissed for default and non-prosecution.

SPP

Member (A)

AK

Member (J)

v

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